

SHRI JAWAHARLAL NEHRU : Government are not aware.

SHRI P. SUNDARAYYA : Is it not a fact that this International Commission of Scientists reported nearly two months back on this ?

MR. CHAIRMAN : How can he answer that when he says that he is not aware of it.

SHRI P. SUNDARAYYA : Even if it is the International Association of Democratic Lawyers that reported, why was it that the Government did not take any action ?

SHRI JAWAHARLAL NEHRU : Government has not received any kind of formal communication from any of these bodies. We have read brief reports in the newspapers. But the real difficulty is that all these organisations are, if I may say so with all respect to the Members in them, rather one sided and therefore it is a little difficult to settle such an intricate problem by one sided enquiry.

SHRI P. SUNDARAYYA : If the Ambulance Mission is there can you not get a report from them about these things ?

SHRI JAWAHARLAL NEHRU : No. The Ambulance Unit consists neither of lawyers nor scientists.

SHRI P. SUNDARAYYA : If the Ambulance Mission consists of doctors would they not be able to tell whether any germs were used in the warfare or not from the injuries ?

SHRI JAWAHARLAL NEHRU : I am not aware of the hon. Member's scientific training, but it is an exceedingly difficult thing for the highest scientist in the world to come to a final conclusion about this matter after a lapse of some period. They can do if they are there but after a month or two it becomes almost impossible. It is circumstantial and it is a highly intricate matter. I submit, it shows that the hon. Member

had not quite realized what such an enquiry means.

SHRI P. SUNDARAYYA : Is there any proposal or any effort on the part of Government to find out the actual facts by sending out some of our own eminent scientists ?

SHRI JAWAHARLAL NEHRU : No, Sir. This is a foreign country and the Government of India does not function in territories outside India.

SHRI C. G. K. REDDY : Is it a fact that the Government of India offered to send a mission to enquire into these allegations ; and if that is so, what was the answer received from the participants to this offer ?

SHRI JAWAHARLAL NEHRU : No, Sir. We made no such offer. We did make a suggestion that some kind of an impartial enquiry, that is to say, an enquiry accepted by the parties concerned, would be desirable to put an end to this trouble.

SHRI C. G. K. REDDY : And what was the answer from the participants in this war ?

SHRI JAWAHARLAL NEHRU : As far as I can remember, each participant thought that its own enquiry was the most impartial one that could be held.

SHRI H. D. RAJAH : May I know, if these so-called international bodies are bound to send their reports to individual Governments like our Government about these matters so that our Government could take steps on them ? Are they bound to send us their reports, by some regulations or statutes ?

MR. CHAIRMAN : The question answers itself. Obviously, "No".

COMMUNITY DEVELOPMENT PROJECTS

*68. SHRI B. RATH : Will the Minister for PLANNING be pleased to state :
(a) who finalises the budgets for

the Community Development Projects for each State :

(b) whether such budgets have been finalised in all the States ;

(c) if so, whether Government propose to place copies of those budgets State-wise on the Table of the Council ;

(d) whether the Central Government have any control over the allocations in the above budgets for various items ; and

(e) what percentages of the total expenditure in each State will be met from foreign loan, from Central Government funds and from the funds of the State Governments ?

THE DEPUTY MINISTER FOR PLANNING, IRRIGATION AND POWER. (SHRI J. S. L. HATHI) :

(a) Community Projects Administration ;

(b) only for two states—West Bengal and Hyderabad ;

(c) yes ; copies of the approved budgets for West Bengal and Hyderabad have been laid on the Table of the House.

[See Appendix III, Annexure No. 7 A.]

(d) yes ; and

(e) the percentages are 5.5, 71 and 19 respectively.

SHRI K. S. HEGDE : To what percentage of the total cost is made up by the cost of administration ?

SHRI J. S. L. HATHI : As regards the cost of administration of the projects, out of the total cost Rs. 65 lakhs, the cost of establishment comes to Rs. 5,74,000.

SHRI L. H. DOSHI : Will Government see that preference is given to indigenous products in the development of these projects ?

SHRI J. S. L. HATHI : Definitely.

SHRI K. S. HEGDE : Has it not been brought to the notice of Government that the cost of administration of these projects is extremely high in the different States ?

SHRI J. S. L. HATHI : Not yet.

SHRI K. S. HEGDE : Have the budgets of the different States been received in respect of these projects ?

SHRI J. S. L. HATHI : Yes, the budgets of all the States have been received.

SHRI B. RATH : Is it a fact that the highest authorities or officers working in these projects have little or no training absolutely, whereas the persons under them who are in charge of the local projects are given some training at Nilokheri or other places ?

SHRI J. S. L. HATHI : I could not quite follow the question, Sir.

MR. CHAIRMAN : He says the top officials have not been sufficiently trained while those under them have had some training.

SHRI J. S. L. HATHI : The officers working at the project level are all trained officers.

SHRI K. S. HEGDE : Has it come to the notice of the Government that the Director of Projects, Madras is trying fantastic experiments in these community projects ?

(No answer.)

(Question No. 69 Postponed to 8th December, 1952.)

BREACHES OF LAW AND ORDER IN FRENCH INDIA

*70 SHRI GOVINDA REDDY : Will the PRIME MINISTER be pleased to State :

(a) the number of refugees from Pondicherry and other French Indian